

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 17.12.2021 (FRIDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

12:55 PM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 206 of 2021	Cotton Casuals (India) Pvt. Ltd. Vs. Kanchan Dutta & Anr. With	Deebojyoti Bhattacharya	Rahul Auddy-R1 Nikhil Parikshith-R2 Abhay Anand Jena
2.	Contempt Case (AT) No. 17 of 2021 in Comp. App. (AT) (Ins) No. 206 of 2021	Cotton Casuals (India) Pvt. Ltd. Vs. Kanchan Dutta, Liquidator & Anr.	Debojyoti Bhattacharya	Rahul Auddy-R1 Nikhil Parikshit-R2
3.	Contempt Case (AT) No. 03 of 2020 in Comp. App. (AT) (Ins) No. 104 of 2019	Prerna Singh Vs. Committee of Creditors of Xalta Food and Beverages Pvt.Ltd. & Ors.	Kshitij Sharda	Akshay Kapoor-R9 & R10 Namit Suri-R4 to R11, R13, R14, R16 & R17

Copy to: -

- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

**By order of Hon'ble Chairperson
-sd/-
Registrar**